

V R V TEXTILES LIMITED (Under CIRP)

STATUTORY/ GOVERNMENT CLAIMS AS ON 20-11-2021

Amt. in Rupees

S NO	PARTY NAME	CLAIM AMOUNT	AMOUNT PROVISIONALLY ADMITTED	REMARKS
1	The Commissioner of Income Tax		5,39,830	Admitted as per records available
2	Deputy Commercial Tax officer (Professional Tax)		69,780	Admitted as per records available with CD
3	Kakumanu Grama Panchayithi Tax		18,54,023	Admitted as per records available with CD
4	Regional PF Commissioner		86,759	Admitted as per records available with CD
5	The Commissioner of Income Tax (TDS)		3,78,177	Admitted as per records available with CD
6	The Commissioner of Service Tax		6,144	Admitted as per records available with CD
7	The commissioner of Custom -EPCG		4,12,23,000	Admitted as per records available with CD
	TOTAL	-	4,41,57,713	



JOHN OHILVI
IBBI/IPA-N00902/2019-20/12921
INTERIM RESOLUTION PROFESSIONAL